

Cr. Case 76704/2016
STATE Vs. ALIMUDDIN
505 /2016 (Punjabi Bagh)

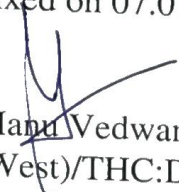
24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

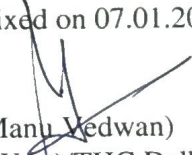
Cr. Case 288PB/2015
63265/2016
STATE Vs. PRABHJOT SINGH@
PRINCE@ PATTY
297 /2015 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.
None for accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Ct. Cases 960/1/2015
17151/2016

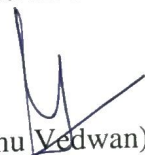
SMT. SEEMA AND ANR. Vs. YOGESH @ BINTU AND ORS.
/0 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: None for complainant.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Ct. Cases 906/1/2015
10645/2016
BHANWARI DEVI Vs. GANGA RAM
/0 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: None for complainant.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

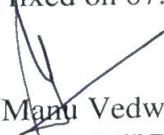
Cr. Case 52PB/2012
61920/2016
STATE Vs. AMIT KUMAR
187 /2012 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.
None for accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 6148/2019
STATE Vs. CHAND MOHAMAD
327 /2019 (Punjabi Bagh)

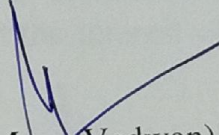
24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 5176/2019
STATE Vs. RAVI KANT
507 /2018 (Punjabi Bagh)

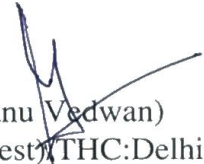
24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Rakesh Tanwar, ld. Counsel for accused no.1 and 2.

Ld. Counsel for the accused persons seeks some time to make submissions on the point of charge. At request and in the interest of justice, be put up for purpose fixed on 07.01.2020.



(Manu Vedwan)
MM-01(West)THC:Delhi
24.09.2020

Cr. Case 6591/2018
STATE Vs. AKSHAY @ DANDI
306 /2018 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured. In the interest of justice, no adverse order is passed today.

Be put up for appearance of accused / further proceedings on 07.01.2021.


(Manu Vedwan)

MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 3536/2018
STATE Vs. RAVI @ KARAN
8931 /2018 (Punjabi Bagh)

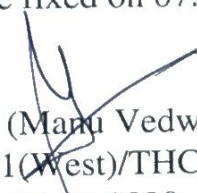
24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

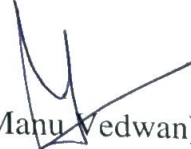
Cr. Case 446PB/2015
72534/2016
STATE Vs. DEV PUKAR
1352 /2015 (Punjabi Bagh)

24.09.2020

Present: Ld. APP for the State.

None for accused persons.

10.11.2020. In the interest of justice, be put up for purpose fixed on



(Manu Vedwan)

MM-01(West)/THC:Delhi

24.09.2020

Cr. Case 2354/2020
STATE Vs. SAURABH
97 /2020 (Punjabi Bagh)

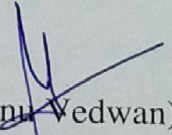
24.09.2020

The present case was earlier adjourned en-block on 18.06.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused is stated to be in JC.

In the interest of justice, be put up for purpose fixed on
08.10.2020.


(Manu Vedwan)

MM-01(West)/THC:Delhi

24.09.2020

Cr. Case 1985/2020
STATE Vs. RAMDEEN
585 /2019 (Punjabi Bagh)

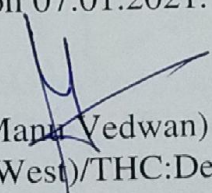
24.09.2020

The present case was earlier adjourned en-block on 11.04.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In view of overall circumstances and in the interest of justice, be put up for appearance of accused/ further proceedings on 07.01.2021.


(Manu Vedwan)

MM-01(West)/THC:Delhi

24.09.2020

Cr. Case 1983/2020
STATE Vs. ROHIT
241 /2018 (Punjabi Bagh)

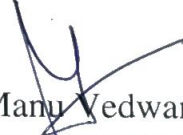
24.09.2020

The present case was earlier adjourned en-block on 11.04.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In view of overall circumstances and in the interest of justice, be put up for appearance of accused/ further proceedings on 07.01.2021.


(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 1977/2020
STATE Vs. OM PARKASH
414 /2019 (Punjabi Bagh)

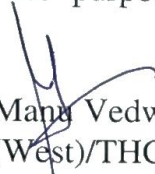
24.09.2020

The present case was earlier adjourned en-block on 18.06.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Manish Kumar, Id. Counsel for accused alongwith accused are present through Cisco webex meet application.

In the interest of justice, be put up for purpose fixed on 07.01.2021.


(Manj Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 9019/2019
STATE Vs. SURENDER BANSAL
433 /2019 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 11.04.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 07.01.2021.



(Manu Vedwan)

MM-01(West)/THC:Delhi

24.09.2020

Cr. Case 9018/2019
STATE Vs. RAJESH CHANDER BAHUGUNA
447 /2019 (Punjabi Bagh)

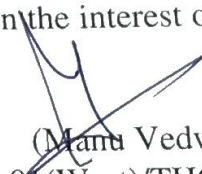
24.09.2020

The present case was earlier adjourned en-block on 11.04.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 07.01.2021.


(Mani Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

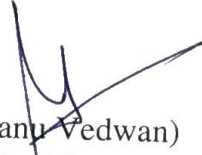
Cr. Case 8393/2019
STATE Vs. BIJENDER
125 /2019 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 11.04.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.
None for accused persons.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 07.01.2021.



(Manu Vedwan)
MM-01(West)/THC:Delhi
24.09.2020

Cr. Case 683/2019
STATE Vs. RAHUL
435 /2018 (Punjabi Bagh)

24.09.2020

The present case was earlier adjourned en-block on 28.05.2020 for 24.09.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused absent.

In the interest of justice, be put up for purpose fixed on 07.01.2021.



(Manu Vedwan)

MM-01(West)/THC:Delhi

24.09.2020